

coming talks between the Commonwealth Secretary and Ceylon officials in Colombo to find agreed criteria for the selection of persons for conferment of the Ceylonese citizenship and for repatriation to India respectively by the Governments of Ceylon and India under the Agreement.

लेबनान के पत्रकारों का स्वागत

- * 279. { श्री प्रकाशबीर शास्त्री :
 श्री प्र० रं० चक्रवर्ती :
 श्री प्र० चं० बरुआ :
 श्री यशपाल सिंह :
 श्री सं० ब० पाटिल :
 श्री कपूर सिंह :
 श्री वी० चं० शर्मा :
 श्री सिद्धेश्वर प्रसाद :
 श्रीमती सावित्री निगम :
 श्री श्यामलाल सराफ :
 श्री श० ना० चतुर्वेदी :
 श्री ज० ब० सि० बिष्ट :
 श्रीमती रेणुका बड़कटकी :
 श्रीमती लक्ष्मी बाई :

क्या बहिष्कार-कार्य मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या विदेश प्रचार विभाग के निदेशक ने भारत यात्रा पर आये हुए लेबनान के पत्रकारों के सम्मान में 16 अक्टूबर, 1964 को कोई सरकारी भोज दिया था;

(ख) क्या यह सच है कि लेबनान ईराक और मोरक्को के राजदूत सरकारी भोज से उठ कर चले गये थे ;

(ग) यदि हाँ, तो उसके क्या कारण थे ; और

(घ) मामले में सरकार ने क्या कार्यवाही की है ?

बहिष्कार-कार्य मंत्रालय में उपमन्त्री (श्री विनेश सिंह) : (क) जी हाँ ।

(ख) जी हाँ ।

(ग) उन्होंने आमन्त्रित व्यक्तियों में से एक की उपस्थिति पर इस कारण आपत्ति की थी कि वह हाल ही में स्थापित भारतीय-इजराइली मित्रता मंच (इंडो-इजराइली फ्रेंडशिप सोसाइटी) से सम्बन्धित थी ।

(घ) लेबनान के राजदूत महोदय को विदेश मन्त्रालय में बुलाया गया था और इस घटना से सरकार को जो परेशानी हुई, उससे उन्हें अवगत कर दिया गया था ।

'B' Vehicles for Ex-Servicemen

634. { Shri A. V. Raghavan:
 Shri Pottekkatt:

Will the Minister of Defence be pleased to state:

(a) the number of applications received from ex-servicemen during the last three years for the sale of 'B' vehicles for the purpose of their rehabilitation in civil life;

(b) the number of 'B' vehicles released so far with reference to each State;

(c) the number of applications pending; and

(d) the steps taken to expedite the release of vehicles?

The Minister of Defence (Shri Y. B. Chavan): (a) 390 applications have been received by the Director-General of Re-settlement. Out of these 390 applications, 81 are pending examination by the Directorate General of Re-settlement. 53 applications have been recommended by the Directorate General to the Army Headquarters for release of vehicles, and the remaining 256 applications have been returned back by the Directorate General to the State District Soldiers, Sailors & Airmen's Board or to the individuals concerned.

(b) Nil.

(c) 81 applications are pending with the Directorate General of Re-settlement for scrutiny, and 53 applications recommended by the Directorate General of Re-settlement for allotment of vehicles are being processed by Army Headquarters.

(d) The position regarding the 53 cases recommended by the Directorate General of Re-settlement is as follows:—

- (i) proposals for allotment of 17 lorries 3-ton and 23 jeeps in 40 of the cases have been received by the Ministry of Defence and are under active consideration;
- (ii) the Army Headquarters have under their consideration submission of proposals for sale of 3 motor cycles in 3 of the cases;
- (iii) in the remaining 10 cases, applicants have asked for vehicles which are not yet surplus to requirements, and which cannot therefore be allotted to them.

Vacancies Notified in Kerala

635. { Shri A. V. Raghavan:
Shri Pottekatt:

Will the Minister of Labour and Employment be pleased to state:

(a) the total number of vacancies notified in the public and private sector industries in 1962-63 and 1963-64 in the Kerala State; and

(b) the number of vacancies filled up in the industries during the aforesaid period through the employment exchanges?

The Minister of Labour and Employment (Shri D. Sanjivayya): (a) and (b). Information in respect of public and private sector industries is not available. Total number of vacancies notified by all establishments (both industrial and others)

and the number that were filled through Exchanges is given below:

Year	Vacancies notified		Vacancies filled	
	Public Sector	Private Sector	Public Sector	Private Sector
1962-63	24,449	1,447	17,521	241
1963-64	16,907	1,525	16,186	239

Udhampur-Banihal Road

636. Shri Sham Lal Saraf: Will the Minister of Defence be pleased to state:

(a) whether the National Highway between Udhampur and Banihal, under Border Roads Organisation, and situated in the Jammu and Kashmir State, has by now been stabilised; and

(b) whether the flow in and flow out, of passenger and goods traffic, between Jammu and Srinagar will keep on moving smoothly in the forthcoming winter and whether traffic closures will be less when compared to the past?

The Minister of Defence (Shri Y. B. Chavan): (a) and (b). The road is generally stable but in certain sections it has been subject to frequent land-slides. Various means to improve and construct improvement works specially in the sectors subject to land-slides are in progress. The widening and other works cannot be carried out without imposing certain restrictions on traffic. The tempo of work is increased during winter when the road is not used very much by tourists. The timings and the nature of restrictions are planned well ahead in consultation with J. & K. Government. Subject to these restrictions which will continue, the traffic—passenger and goods—will flow as before. All attempts will continue to be made to keep the road open and to reduce the period of closure. It is difficult to anticipate the likely periods of closure, which